

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition (Diary) No. 499/2026 along with IA (Diary) No. 593/2026

Subject : Petition for approval for creation of security interest under Sections 17(3) & 17(4) of Electricity Act, 2003 over Petitioner's Assets in favour of Respondent No. 2 (including its assignees, transferees, novates) for the purpose of Petitioner's Transmission Project.

Petitioner : Angul Sundargarh Transmission Limited (ASTL)

Respondents : Central Transmission Utility of India Limited (CTUIL) & Ors.

Date of Hearing : **18.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Aditya Singh, Advocate, ASTL
Ms. Aafreen Khan, Advocate, ASTL

Record of Proceedings

The learned counsel for the Petitioner submitted that the present Petition has been filed seeking approval for creation of a security interest over the Petitioner's assets in favour of Respondent No.2, who is acting as the Security Trustee for the purpose of holding the securities on behalf of and for the benefit of lenders in terms of the Security Trustee Agreement dated 19.05.2026. Learned counsel further submitted that in IA (Diary) No. 593/2026, filed for an urgent listing of the main Petition, a discrepancy has arisen regarding payment of fees; however, the Petitioner undertakes to resolve it with the registry.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission directed as under:

(a) Admit and issue notice to the Respondents.

(b) The Respondent to file its reply to the Petition along with the I.A., if any, within a week with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.

(c) IA (Diary) No.593/2026 filed for an urgent listing of the Petition, having served its purpose, stands disposed of, subject to payment of filing fees.

3. The Petition will be listed for hearing on **6.10.2026**.

By order of the Commission

Sd/-

(T.D. Pant)

Joint Chief (Law)

